

to the category of officials and are superannuated persons, but none of them is above the age of 65 years.

Academy of Scientists

1706. { Shrimati Savitri Nigam:
 { Shri Rameshwar Tanti:
 { Shri S. C. Samanta:
 { Shri Subodh Hansda:

Will the Minister of Education be pleased to refer to reply given to Starred Question No. 121 on the 24th February, 1965 and state:

(a) the final decision taken in establishing the Academy of Scientists;

(b) the main functions of the Academy; and

(c) when it is likely to be started?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) to (c). The matter is still under consideration.

Complaint Cells in the Ministries of Government of India

1707. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 255 on the 24th February, 1965 and state the number and names of the remaining Ministries which have opened complaint cells?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): No other Ministry has opened a complaints cell since February, 1965.

Scholarships for Higher Education in Occupational Physiotherapy

1708. Shrimati Savitri Nigam: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 253 on the 24th February, 1965 regarding the Commonwealth Scholarship Scheme and state:

(a) whether scholarships are given for higher education in occupational physiotherapy subjects; and

(b) if so, the details thereof?

The Minister of Cultural Affairs in the Ministry of Education (Shri Harnavis): (a) and (b). Under the Commonwealth Scholarship and Fellowship Plan a number of Commonwealth countries offer scholarships to Indian Nationals for higher studies in their respective countries. While in the offer of the scholarships made by the Government of Australia, New Zealand and the United Kingdom, there has been no restriction on the selection of subjects by the intending candidates in the case of other Commonwealth countries, such as, Canada, Malaysia, Hong Kong, Nigeria, Ghana, Ceylon, Malta and Cyprus, the scholarships have been restricted to those fields for which suitable facilities exist in the respective countries.

The Government of India have so far been advertising Commonwealth Scholarships mainly for study and research in Engineering, Technology, Sciences including Medicine and Surgery, Humanities and Fine Arts. Candidates interested in higher studies in Occupational Physiotherapy are free to apply for these scholarships and have to compete with applicants in other subject fields.

Scholarships are tenable normally for two years and provide for the cost of passage to and from the country of study, adequate maintenance allowance, grant for books and apparatus, tuition and laboratory fees, cost of internal travel connected with studies, and in some cases a clothing allowance.

House Collapses in Delhi

1709. { Shrimati Savitri Nigam:
 { Shri Kajrolkar:

Will the Minister of Home Affairs be pleased to state the number of houses which collapsed and the casualties resulting therefrom in the capital due to rains during June and July, 1965?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): There were eight incidents

of house collapses causing death to three persons and injuries to nine persons during the months of June and July, 1965. The reasons for collapse of houses cannot specifically be attributed to rains.

Supply of Natural Gas for Cooking Purposes

1710. **Shrimati Savitri Nigam:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the arrangements being made to supply natural gas for cooking purposes to the domestic consumers; and

(b) the steps being taken to get the price of Burshane Gas reduced?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) At present natural gas in Assam is being supplied for cooking purposes to:

- (i) employees of Oil India Ltd., and
- (ii) workers in certain tea gardens.

It is also proposed to supply gas to employees of Assam Oil Company, Assam State Electricity Board, etc. The Assam Gas Company is examining the possibility of instituting a gas distribution scheme for supplies to domestic and small industrial consumers.

As for natural gas in Gujarat, the Oil and Natural Gas Commission is not at present making any arrangements to supply natural gas for cooking purposes to consumers as the Commission's prior commitments are for power generation and industrial use.

(b) The question of fixation of price of Liquefied Petroleum Gas has been considered by the Working Group on Oil Prices. Their report is under consideration.

Clandestine Activities of Unsocial Elements in Railway Premises in Delhi

1711. { **Shri Surendra Pal Singh:**
Shri Mohammed Koya:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that a number of well-organised gangs of miscreants and bad characters run clandestine gambling dens and pubs in empty railway carriages on the sidings of the Delhi railway station and the Delhi Police are unable to apprehend them as the railway sidings fall outside their jurisdiction and the Railway Police have also not been able to check these nefarious activities of these gangs; and

(b) if so, whether Government propose to end this dual control over this area so that the Delhi Police can take adequate steps to eliminate these gangs altogether?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The administrative control of the railway police in the Union Territory of Delhi has since been transferred from the Government of Punjab to the Delhi Administration with effect from 16-7-1965.

Seminar on Education

1712. **Shri Yashpal Singh:** Will the Minister of Education be pleased to state:

(a) whether a seminar on education was held in Nainital in May, 1965;

(b) if so, the subjects discussed; and

(c) the recommendations made in the seminar?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See. No. LT-4785/65].